

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR


TUSHAR REALHOME LLP OPERATING IN REAL ESTATE AT JAIPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	TUSHAR REALHOME LLP LLPIN: AAC-7192 PAN: AAJFT5216E
2.	Address of the registered office	501-503, FIFTH FLOOR, DIAMOND TOWER PURANI CHUNGI, AJMER ROAD, Jaipur, Rajasthan, India, 302019 (as per MCA record, currently no activity at this place)
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Shivalika Project Khasra No. GH-5, Village-Jaipur, Gokul Nagar, Kalwar Road, Jaipur-302012 (Rajasthan)
5.	Installed capacity of main products/ services	Shivalika Project located at Khasra No. GH-5, Village-Jaipur, Gokul Nagar, Kalwar Road, Jaipur- 302012 (Rajasthan) RERA Registration No.: RAJ/P/2017/018
6.	Quantity and value of main products/ services sold in last financial year	Not Available However, as per Audited Balance sheet for the F.Y. 2018-19 Revenue from Operations: Rs.3,99,93,000/-
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at cirptushar@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at cirptushar@gmail.com
10.	Last date for receipt of expression of interest	*19.02.2024
11.	Date of issue of provisional list of prospective resolution applicants	*29.02.2024
12.	Last date for submission of objections to provisional list	*05.03.2024
13.	Date of issue of final list of prospective resolution applicants	*15.03.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	*20.03.2024
15.	Last date for submission of resolution plans	*19.04.2024
16.	Process email id to submit Expression of Interest	cirptushar@gmail.com

Date: 02.02.2024

Place: JAIPUR


 Satyendra P. Khosla
 Reg. No. 17/10002
 IBBI/IPA-002/
 IP-N00002/2016-
 17/10002
 RESOLUTION PROFESSIONAL
 TUSHAR REALHOME LLP

IP Regn No. IBBI/IPA-002/IP-N00002/2016-2017/10002
 AFA No.: AA2/10002/02/101224/203107
 402, 4th Floor, OK Plus, DP Metro, Opp. Pillar No. 94,
 New Sanganer Road, Jaipur, Rajasthan, 302019

*Note: Subject to the approval of exclusion and extension of the CIRP period by the Competent Authority.